



**Central Administrative Tribunal
Principal Bench, New Delhi**

**O.A. No.3692/2019
M.A. No. 161/2021**

This the 21stday of January, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd.Jamshed, Member (A)**

Anita,
Aged about 29 years,
D/o Raj Kumar,
R/o H. No. 109, Near State Bank of India, Village Karawal
Nagar,
Delhi – 110094.
Post: Physical Education Teacher,
Post Code : 90/17,
Group _B.

... **Applicant**

(through Mr. Anuj Aggarwal, Advocate)

Versus

1. Delhi Subordinate Services Selection (DSSSB),
Through its Chairman,
Govt. of NCT of Delhi,
FC-18, Institutional Area,
Karkardooma, Delhi – 110092.
2. The Directorate of Education,
Govt. of NCT of Delhi,
Through the Director of Education,
Old Secretariat Building,
Civil Lines, Delhi 110054.

... Respondents

(through Ms. Esha Mazumdar, Advocate)

ORDER (Oral)

Justice L. Narasimha Reddy, Chairman:

MA No. 161/2021 in OA No. 3692/2019.



This Application is filed with a prayer to permit the applicant to withdraw the OA on account of the fact that he has already been appointed to the post of Physical Education Teacher. Permission is accorded. The MA stands disposed of.

OA No.3692/2019.

2. The OA is dismissed as withdrawn. There shall be no order as to costs.

**(Mohd.Jamshed)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

Pj/jyoti./ankit/sd